

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

NOTIFICATION.

No: 7406-09

Dated: 12-4-2021

It is notified for the information of all the Advocates in whose favour allotment of chamber has been made in the Lawyers Chamber Building, High Court Premises Srinagar, that the monthly rent/license fee on account of their respective chambers, for the period of **March 2020 to February,2021**(Covid-19 **Pandemic**), has been waived off by the Hon'ble Committee for Lawyers Chamber Building vide its Minutes of Meeting Dated 04.03.2021 held at Jammu Wing of the High Court, duly approved by Hon'ble the Chief Justice.

Sd/-

(Gowher Majid Dalal)
Registrar Judicial, Sgr.

Dated:- 12.04.2021.

Copy to:-

1. Secretary to Hon'ble Chairman Lawyers Chamber Building, High Court Srinagar for his lordships' information.
2. Worthy Registrar General High Court of J&K, Jammu for information.
3. Estates Officer High Court of J&K, Srinagar. He is directed to get the notice displayed on all notice boards and conspicuous places.
- ✓ 4. Incharge NIC for uploading the notice on the official website of J&K High Court.

Registrar Judicial, Sgr

12-4-21